

National Company Law Tribunal

Allahabad Bench

CP NO. 88 /ALD/2017.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE COMPANY: *Manu Mohan v/s Prism Industrial Complex Pvt. Ltd*

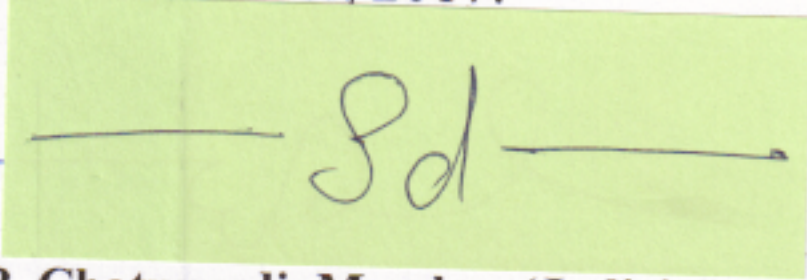
SECTION OF THE COMPANIES ACT: U/S *71(10) of companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Rohit</i>			
2.	<i>Ashutosh Vaish</i>	<i>Adv</i>		<i>AV</i>

CP No. 88/ALD/2017

Advocate, Shri Ashutosh Vaish for the Respondent Company. He seeks time to submit a compliance report duly supported by a better affidavit. Hence, the matter be listed on 19th September, 2017 for necessary compliance.

The matter be listed on 19th September, 2017.



Dated: 13.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by
P.K.Jyoti